

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5156
ANSWERED ON:05.09.2011
ARMY CENTRAL WELFARE FUND
Agarwal Shri Jai Prakash;Rawat Shri Ashok Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) the details of donations given by the citizens to the Army Central Welfare Fund during the last three years, year-wise;
- (b) the details of financial assistance provided to the dependents of the martyrs of the Kargil War from this fund;
- (c) whether any other scheme has been formulated under the said fund to provide assistance to the dependents of martyrs in future; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Donations are received in Army Central Welfare Fund from citizens ranging from Rs.50/- and above. The amount so received is utilized to pay demise grants to the dependents of retired JCOs and ORs as immediate succour, as also distress grant as financial assistance to those ex-servicemen and dependents living in state of penury. Donations received during last three years under this fund are as under:-

Financial year Donation Received (Rs)

| | |
|---------|--------------|
| 2008-09 | 10,84,818.00 |
| 2009-10 | 13,79,862.00 |
| 2010-11 | 18,24,387.58 |

(b) No financial assistance is given to the martyrs of Kargil War from the above fund. However, the financial assistance is being provided to the dependents of the martyrs of the Kargil War from National Defence Fund (Kargil).

(c) & (d): No other scheme has been formulated.